

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207  
**C.P. (IB)/217(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

HDFC Bank Limited

.....Applicant

V/s

Mr.Sandip Narendrakumar Patel Personal Guarantor to  
M/s.Yours Ethnic Foods Private Limited

.....Respondent

**Order delivered on: 01/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the PG

: Mr. Kuldeep Adesara, Adv.

For the RP

: Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

**ORDER**

Ld. Counsel for the PG seeks time to file reply. He is directed to file the same within two days.

List for further consideration on 05.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**